

To.No. 1595/2016


Office of the
Senior Civil Judge & CJM,
Mysuru, dated 27.04.2016

**CHART SHOWING THE DISTRIBUTION OF CRIMINAL WORK AMONGST
THE C.J.M, AND J.M.F.C. COURTS IN MYSURU TALUK**

The following is the distribution of cases in the Courts of C.J.M. and Judicial Magistrate First Class in Mysuru Taluk as it exists on 01.01.2016. This Chart is prepared to have a collective information about the distribution of the work and to publish the same in the Mysuru District Court Official Website. This Chart only shows the distribution of the work as on 01.01.2016 and if there is any doubt if a pending case on the file of the particular court is triable by the which Court the original Notification in this regard has to be looked into.

<u>Name of the Courts</u>	<u>Nature of the Cases</u>	
Prl., Senior Civil Judge & CJM, Mysuru	All committal cases within the jurisdiction of Mysuru South Police Station.	
	R.T.O. Cases	
I Addl., Senior Civil Judge & CJM, Mysuru	1. The offences Under Sections 403 to 409 of IPC within the jurisdiction of the Police Stations shown in the next column.	<u>Name of Police Stations</u> 1. Jayalakshmipuram 2. Vidyaranyapuram 3. Lakshmipuram 4. Ashokpuram 5. V.V.Puram 6. Viajayanagr 7. Krishnaraja P.S. 8. Mandi P.S.
	2. The cases under the Special enactments of the central or State Govt. triable exclusively by the C.J.M. within the jurisdiction of the Police Stations shown in the next column	The 08 Police stations named above and all the police station within the jurisdiction of Mysuru District, under the control of Superintendent of Police.

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Principal Civil Judge (Sr. Dist)
Mysuru

III Addl., Senior Civil Judge & CJM, Mysuru	1. The offences Under Sections 403 to 409 of IPC within the jurisdiction of the Police Stations shown in the next column	Name of the Police Stations 1. Nazarbad 2. Narasimharaja 3. Saraswathipuram 4. Devaraja 5. Kuvempunagar 6. Udayagiri 7. Lashkar
	2. The cases under the Special enactments of the central or State Govt. triable exclusively by the C.J.M. within the jurisdiction of the Police Stations shown in the next column	
	3. The offences Under Sections 304-A of IPC within the jurisdiction of the Police Stations shown in the next column	All the Traffic Police Stations in Mysuru City.
	4. Cases arising within the Mysuru Taluk and District under the Income Tax Act.	
	5. All the cases under the provisions of Karnataka Sales Tax Act and Rules	
IV Addl., Senior Civil Judge & JMFC, Mysuru	All the Criminal Cases triable by the JMFC and Committal Cases within the jurisdiction filed by the Mahila Police Station , Mysuru	
Prl., I Civil Judge & JMFC, Mysuru	All the Criminal cases triable by the JMFC within the jurisdiction of the Mandi Police Station, Mysuru, except the cases U/Sec. 403 to 409 IPC	
	All the Criminal cases filed under the provisions of Negotiable Instruments Act triable by the JMFC coming within the jurisdiction of the Mandi Police Station, Mysuru.	

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Principal Civil Judge (Sr. D.)
Mysuru

I Addl., I Civil Judge & JMFC, Mysuru	All the Criminal cases triable by the JMFC within the jurisdiction of the Kuvempunagar and Lakshmipuram Police Station, Mysuru except the cases U/Sec. 403 to 409 IPC
	All the Criminal cases filed under the provisions of Negotiable Instruments Act triable by the JMFC coming within the jurisdiction of the Kuvempunagar and Jayalakshmipuram Police Station, Mysuru
II Addl., I Civil Judge & JMFC, Mysuru	All the Criminal cases triable by the JMFC within the jurisdiction of the Udayagiri Police Station except the cases U/Sec. 403 to 409 IPC and All the Criminal cases triable by the JMFC within the jurisdiction of the Metagalli Police Station, Mysuru.
	All the Criminal cases filed under the provisions of Negotiable Instruments Act triable by the JMFC coming within the jurisdiction of the Udayagiri and Metagalli Police Station, Mysuru.
III Addl., I Civil Judge & JMFC, Mysuru	All the Criminal cases triable by the JMFC within the jurisdiction of the N.R Police Station , Mysuru except the cases U/Sec. 403 to 409 IPC
	All the Criminal cases filed under the provisions of Negotiable Instruments Act triable by the JMFC coming within the jurisdiction of the Lakshmipuram Police Station, Mysuru.
IV Addl., I Civil Judge & JMFC, Mysuru	All the Criminal cases triable by the JMFC within the jurisdiction of the Jayalakshmipuram and V.V.Puram, Police Station except the cases U/Sec. 403 to 409 IPC and Railway Cases
	All the Criminal cases filed under the provisions of Negotiable Instruments Act triable by the JMFC coming within the jurisdiction of the V.V.Puram Police Station and N.R.Police Station Mysuru.
V Addl., I Civil Judge & JMFC, Mysuru	All the Criminal cases triable by the JMFC within the jurisdiction of the Ashokapuram Police Station, Mysuru except the cases U/Sec. 403 to 409 IPC

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Principal Civil Judge (Sr. Dax)
Mysuru

